

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 34750/2018

(Arising out of impugned final judgment and order dated 05-01-2018
in MP No. 1480/2017 passed by the High Court Of M.p At Indore)

CHAIRMAN RAILWAY BOARD & ORS.

Petitioner(s)

VERSUS

NAGENDRA KUMAR & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.151526/2018-CONDONATION OF DELAY
IN FILING SLP)

Date : 02-11-2018 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s) Mr. R. Balasubramaniam, Adv.
Mr. Raj Bahadur Yadav, Adv.
Mr. Prashant, Adv.
Mr. S. K. Gupta, Adv.
Ms. Priya Mishra, Adv.
Mrs. Anil Katiyar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Tag with SLP (C) No. 30621 of 2011.

(JAYANT KUMAR ARORA)
COURT MASTER

(RENU DIWAN)
ASSISTANT REGISTRAR